

(CIPs) which are lower by Rs. 50 per quintal than the CIP for PDS with effect from 1st June, 1992. Central Government has set apart 2 million tonnes of foodgrains per annum to be allocated to the RPDS Blocks in addition to the normal allocations by the States/UTs to these areas.

(b) and (c). Allocation of PDS items are generally made to the States/UTs in a monthly basis taking into account stocks the Central Pool, demands received from the States, inter-se requirements of various States/UTs and seasonal factors. Allocation of PDS items are supplemental in nature and are meant to meet the requirements of any State/UT

(d) No, Sir.

[*Translation*];

Ration Cards to Migrants from Bangladesh

1459. SHRI PHOOLCHAND VERMA:
SHRI B. L. SHARMA PREM:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have provided ration-cards facility to the people migrated from Bangladesh and living in Delhi;

(b) if so, the number of migrants from Bangladesh provided with the ration-cards; and

(c) the details of other foreign nationals in country wise, provided with the ration-cards facility?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). All permanent residents

of Delhi, including Jhuggi Jhopri dwellers, are entitled to ration card facility. Question of nationality of applicant is not enquired into before issue of ration cards by Delhi Administration. Details of the number of foreign national, including Bangladeshis issued with ration cards are not maintained by Delhi Administration.

[*English*]

Joint Ventures Between India and Nepal

1460. SHRI K PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a joint venture between India and Nepal for converting bauxite into aluminium;

(b) if so, the places identified to be identified for the Location of the points both in Nepal and India; and

(c) the steps taken to implement the above proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) So far, Govt. have not received any proposal to set up a Joint Venture in Nepal for converting bauxite into aluminium.

(b) and (c). Does not arise.

Grants to Indian Society of International Law

1461. SHRI S. M. LALJAN BASHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Society of International Law, New Delhi, was given a grant for carrying on a research project;

(b) if so, the amount thereof;

(c) whether any research report on that project has been submitted by the said Society; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (d). The information is being collected and will be laid on the Table of the House.

Beneficiaries in Maharashtra Under Million Wells Scheme

1462. SHRI LATTA MEGHE: Will the PRIME MINISTER be pleased to state:

(a) the target fixed for SC/ST beneficiaries in Maharashtra under million on Wells Scheme during 1991;

(b) the number of SC/ST beneficiaries actually benefited; and

(c) the steps taken to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKAT SWAMY): (a) and (b). Performance of Jawahar Roagar Yojna (JRY) and its sub-scheme Million Wells Scheme (MWS) is monitored by financial year. A target was fixed to provide 8760 irrigation wells during 1991-92 to the beneficiaries belonging to Scheduled Castes and Scheduled Tribes in Maharashtra. Against the target, 2885 irrigation wells were completed in the State during the year 1991-92.

(c) Both Central Government and State

Government take periodical review of the progress of implementation of Million Wells Scheme. Corrective measures are taken and necessary instructions are issued to step up the pace of implementation.

Computer Specialists with the Sanskrit Institutions

1464. SHRI RAMKAPSE: Will the PRIME MINISTER be pleased to state:

(a) whether the availability of programmers and computer specialists are inadequate with Sanskrit Institutes for Sanskrit Computer Projects;

(b) if so, the reasons thereof;

(c) whether the Government propose to send computer Specialists on deputation for 3 years from the Research and Development Centres of the Department of electronics;

(d) whether the Government have any scheme to provide software package to Sanskrit and Indian languages institutions; and

(e) if so, the total estimated expenditure likely to be incurred on this schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): (a) Adequate number of computer specialists and programmers are available with Sanskrit institutes for Sanskrit Computer Projects funded under the Technology Development for Indian Languages (TDIL) Programme of the Department of Electronics.

(b) Does not arise.